

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Environ Energy Corporation India Ltd Date of Commencement of Liquidation: 19-05-2021; List of Stakeholders as on Date: 18-06-2021; Name of IP: Mr. Rakesh Kumar Agarwal; Process Number: 1; Last 5 digitof registration number: 10786

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1096744				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	3853021604	2	3853021604				Annexure 3
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	0	0	0	0				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	3004498191	3	2951735263				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	6857519795	5	6805853611	0	0	0	